

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

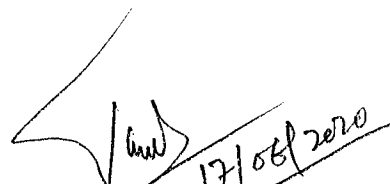
ORDER

No. 38

Dated 17-06-2020

In partial modification of the Order No. 29 dated 15.06.2020, Hon'ble the Chief Justice has been pleased to order that Hon'ble Mr. Justice Dhiraj Singh Thakur shall be the Administrative Judge for district Baramulla instead of district Poonch and Hon'ble Mr. Justice Sanjeev Kumar shall be the Administrative Judge for district Poonch instead of district Baramulla.

By Order.


(Jawad Ahmed)

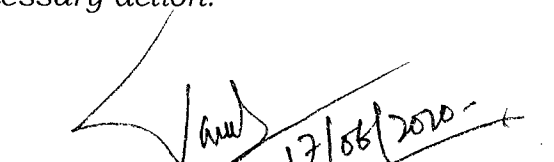
Registrar General (Officiating)

No. 933-942/GS

Dated 17-06-2020

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar
.....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Jammu.
5. Registrar Rules, High Court of J&K
6. Registrar IT, High Court of J&K, with the request to upload the order on the High Court website.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
8. Principal District Judge, Baramulla/Poonch with the request to circulate the order among all the Judicial Officers working under their territorial jurisdiction.
.....for information and necessary action.
9. Order File.


Registrar General (Officiating)